

courses from those schools during the above period;

(c) whether employment opportunities have been provided to all the qualified students;

(d) if not, the reasons therefor; and

(e) the time by which employment opportunities are likely to be provided to all the qualified students?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) The number of Government schools in Delhi where vocational courses of life Insurance and General Insurance Corporations have been introduced during the last three years are as follows:

Life Insurance Corporation	-	5
General Insurance Corporation	-	5

(b) According to the information received from Delhi Administration the number of students who qualified from Life Insurance Corporation/General Insurance Corporation courses during the last three years from these schools is given below:-

Life Insurance Corporation course	-	429
(1190-91, 1991-92 & 1992-93)		
General Insurance Corporation Course	-	402
(1990-91, 1991-92 & 1992-93)		

(c) to (e). General Insurance Corporation has provided employment opportunities to all the qualified students. Regarding Life Insurance Corporation, Apprenticeship has been offered to all the students of 1989-91 batch who qualified as per their criteria. Applications have been

called from eligible students of 1990-92 batch and their absorption is being finalised. The absorption of 1991-93 batch students will be considered in 1994.

[English]

Own Your Wagon Scheme

418. SHRI N.J. RATHVA: Will the Minister of RAILWAYS be pleased to state:

(a) the number of wagons for which agreements have been signed so far under the Own Your Scheme launched by Railways during the last year;

(b) the companies which have placed these orders and the number of wagons manufactured company-wise so far under the scheme; and

(c) the estimated profit to the Railways likely to be accrued through this scheme?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS SHRI K.C. LENKA) (a) Nil.

(b) and (c). Do not arise

New Trains

419. SHRI SATYA DEO SINGH:
SHRI PRABHU DAYAL
KATHERIA:
SHRI BRLJBHUSHAN SHARAN
SINGH:
SHRI PHOOL CHAND VERMA:
SHRI RAJENDRA AGNIHOTRI:
SHRIMATI CHANDRA
PRABHURS:
SHRI RAMESHWAR PATIDAR:
SHRI PREM CHAND RAM:

Will the Minister of RAILWAYS be pleased to state:

(a) the details of the trains introduced dur-

ing the last six months;

(b) whether the Government propose to introduce some more new trains during the current year; and

(c) if so, the proposed routes on which the new trains are likely to be introduced?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K. C. LENKA):

(a) to (c). The information is being collected and will be laid on the table of the Sabha.

[English]

Ecological Imbalance in Malabar Region of Kerala

420 SHRI MULLAPALLY RAMCHANDRAN: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government have received any report regarding ecological imbalance in Malabar Region of Kerala due to large scale felling of trees;

(b) if so, the details thereof;

(c) whether any study has been made to assess the extent of deforestation and the present forests coverage in Kerala;

(d) if so, the outcome thereof; and

(e) the action taken by the Government in this regard?

* THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) The Government has not received any specific report regarding ecological imbalance in Malabar Region of Kerala due to large scale felling of trees.

(b) Question does not arise

(c) and (d). Forest Survey of India periodically studies forest cover of the country. As per State of Forest Report, 1991 of Forest Survey of India, the forest cover in Kerala is 10,149 sq. km. and there is no noticeable change in forest cover of the State between 1989 and 1991 assessments.

(e) Question does not arise.

Contract with Turkish State Railway

421. SHRI VILAS MUTTEMWAR: Will the Minister of RAILWAYS be pleased to state:

(a) whether any contract has been awarded to the Indian Railway Construction Company Limited recently but the Turkish State Railway for construction/electrification of the railway lines in Turkey; and

(b) if so, the details of the contract and the time by which the work is proposed to be completed by IRCON?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K. C. LENKA):

(a) Yes, Sir.

(b) The contract is for electrification of about 75 track km of additional lines between Sincan-Ankara. The value of the contract is US \$8.2 million to be completed within 15 months from the date of receipt of mobilisation advance from the Turkish State Railways.

Sale of Sub-Standard Goods

422. SHRI G. DEVARAYA NAIK:
SHRI TARA CHAND
KHANDELWAL
SHRI V. SREENIVASA
PRASAD:

Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state: